

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.288/2016
in
OA No.4586/2014**

this the 23rd day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Ashok Kumar, age 36 years
S/o Shri Mehar Singh
Applied for :Post of TGT, Social Science
Male (12/13)
R/o D-730/14
Street No.11, Ashok Nagar
Shahdara, Delhi 93.Petitioner
(By Advocate:Shri Sachin Kumar Jain)

Versus

1. Rajinder Kumar
Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area
Karkardooma, Delhi – 110 092.

2. Saumya Gupta
Director
Govt. of NCT Delhi
Directorate of Education
Old Delhi Secretariat Building
Timar Pur, Delhi – 110 054.Respondents
(By Advocate:Shri K.M.Singh for Ms. Ritika Chawla)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

The learned counsel for the applicant submits that the respondents have complied with the order of this Tribunal and he satisfied. He seeks to withdraw the CP. Accordingly, the CP is dismissed as withdrawn. No costs.

**(Dr. Birendra Kumar Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

